


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI**

CORRIGENDUM CIRCULAR

Sub: WP (C) 2657/2024 title as Mukul Sharma Vs Government of National Capital Territory of Delhi & Anr.

The date of Order of Hon'ble High Court of Delhi mentioned as 12.03.2024 in the circular no. 9568-9642 Litigation/West/2024 dated 27.03.2024 be read as 22.02.2024.


(HEMRAJ)

Additional Sessions Judge-08/
Officer In-charge, Litigation Branch
Office of Principal District & Sessions Judge
West District, Tis Hazari Courts, Delhi

No. 10144-10219 Litigation/West/2024

Dated 30/3/24

Copy forwarded for the information to:-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi with the request to ensure the proper functioning of the display board in your respective Court Rooms.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through Layers as well as on the Website of West District.
3. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, Tis Hazari Courts, Delhi with the request for uploading the same on Layers.



A.O. (Judl.)/Branch Incharge
Litigation Branch, West District,
Office of Principal District & Sessions Judge, West
Tis Hazari Courts, Delhi